

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 615**  
**IB-969/ND/2020**  
**IA/4830/2023**

**IN THE MATTER OF:**

**M/s. Cosmic Infrsolution Pvt. Ltd**

**...PETITOINER**

**Vs**

**M/s. Prudential Hotels Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 10.04.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor :**

**For the Applicant**

**:Mr. Milan Negi and Mr. Nikhil  
Kumar Jha, Advocates**

**For the Liquidator**

**:Mr. Milan Negi and Mr. Nikhil Jha,  
Advs. for Applicant in  
IA/4830/2023.**

**For the Respondent/Corporate Debtor :**

**ORDER**

**IA/4830/2023**

List the matter on **14.05.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**